| | Annexure 1 Name of the corporate debtor: Gupta Synthetics Limited; Date of commencement of liquidation:14th July, 2020; List of stakeholders as on: 7th December, 2021 | | | | | | | | | | | | | | |
|---------|---|---------------------------|-------------------|-----------------------------|--------------------|---|--|---------------------------------|--------------------------------|--|-------------------------------|--|-----------------------------|---------------------------------------|---|
| | | | | | | | List | of secured financial | creditors | | | | | | |
| Sr. No. | Name of creditor | Details of claim received | | Details of claims admitted | | | | | | | Amount of contingent claim | Amount of any mutual dues, that may be set off | Amount of claim rejected | Amount of claim under verification | (Amount in Rs.) Remarks, if any |
| | | Date of receipt | Amount claimed | Amount of claim admitted | Nature of claim | Amount covered by security interest | Whether security interest relinquished | Details of security interest | Amount covered by guarantee | % share in total amount of claims admitted | | | | | |
| 1 | IDBI Bank Limited | 30-07-2020 | 1,97,61,19,088.52 | 1,97,48,73,871.52 | Secured | | Yes | | | 24.756 | 0.00 | 0.00 | 0.00 | | The claims admitted contains partial amount of secured and unsecured, the admitted secured part is been mentioned here and the admitted unsecured part is mentioned in annexure B |
| 2 | State Bank of India | 30-08-2020 | 1,96,41,31,030.34 | 47,79,42,794.02 | Secured | | Yes | | | 5.991 | 0.00 | 0.00 | 0.00 | | The claims admitted contains partial amount of secured and unsecured, the admitted secured part is been mentioned here and the admitted unsecured part is mentioned in annexure B |
| 3 | Kotak Mahindra Bank Limited | 12-08-2020 | 1,42,04,88,025.41 | 70,75,71,789.36 | Secured | | No | | | 8.870 | 0.00 | 0.00 | 0.00 | | The claims admitted contains partial amount of secured and unsecured, the admitted secured part is been mentioned here and the admitted unsecured part is mentioned in annexure B |
| 4 | Edelweiss Asset Reconstruction Company Limited | 12-08-2020 | 1,26,20,40,543.74 | 1,26,20,40,543.74 | Secured | | Yes | | - | 15.820 | 0.00 | 0.00 | 0.00 | | Pursuant to order dated 07.12.2021 passed by the Hon'ble NCLT, the claim of Edelweiss Asset Reconstruction Company Limited is considered as fully secured and hence the modification in list of staekeholders. |
| 5 | Standard Chartered Bank | 10-08-2020 | 76,73,24,994.32 | 76,73,24,994.32 | Secured | | Yes | | | 9.619 | 0.00 | 0.00 | 0.00 | 0.00 | NA |
| Total | | | 1,97,61,19,088.52 | 1,97,48,73,871.52 | | - | | | - | 65.06 | 0.00 | 0.00 | 0.00 | 0.00 | |